

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2288**

**TO BE ANSWERED ON THE 23<sup>RD</sup> MARCH, 2022/ 2 CHAITRA, 1944 (SAKA)  
FCRA REGISTRATION FROM WEST BENGAL**

**2288. SMT. MAUSAM NOOR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is an inordinate delay in the process of registration of Foreign Contribution (Regulation) Act (FCRA) for NGOs from West Bengal, if so, the details thereof and the list of NGOs already granted FCRA registration and those which are pending; and**
- (b) the effective measures taken by Government to expedite the process of FCRA registration of various NGOs from West Bengal?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a): No, Sir. The details of Associations granted FCRA registration certificate are already available on the FCRA web Portal of the Ministry of Home Affairs. As on 15th March, 2022, 808 applications of NGOs from West Bengal are pending for FCRA registration.**

**(b): The work of registration of NGOs from entire country is progressing with normal pace.**

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